

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 16th Day of February, 2018)

Hon'ble Mr. Justice Dinesh Gupta, Member (Judicial)
Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Original Application No.330/863/2015

Prabhat Kumar Srivastava, S/o Late Satya Narayan Lal, at present working as Income Tax Officer-3(4), Mathura. In the office of Additional Commissioner, Range-3, Aaykar Bhawan, Phase-2, Radhika Vihar, Mathura.

..... **Applicant**

By Advocate: **Ms. Saumya Mandhyan**

Versus

1. Union of India, through Secretary (Finance), North Block, New Delhi.
2. Central Board of Direct Taxes, New Delhi through its Chairman.
3. The Principal Chief Commissioner of Income Tax, U.P. (West) & Uttarakhand Region, Aaykar Bhawan, Civil Lines, Kanpur.
4. The Principal Commissioner of Income Tax-1, Aaykar Bhawan, Sanjay Place, Agra.
5. Income Tax Gazetted Officer's Association, Aaykar Bhawan, 16/69, Civil Lines, Kanpur through its President.

..... **Respondents**

By Advocate: **Shri L.P. Tiwari**

O R D E R

Delivered by Hon'ble Mr. Justice Dinesh Gupta, Member (J)

Shri S.J. Ishtiyaq proxy to Ms. Saumya Mandhyan, counsel for the applicant and Shri L.P. Tiwari, counsel for the respondents are present.

2. Counsel for the applicant stated that the applicant in this O.A. has been retired hence, the present O.A. has become infructuous.

3. Counsel for the respondents has no objection.

4. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as become infructuous. Interim order, if any, stands vacated. No costs.

[**Gokul Chandra Pati**]
Member-A

[**Justice Dinesh Gupta**]
Member-J

Sushil